

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-48/2017/2586/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,

Shri Biswajit Chakraborty,
Presiding officer, STAT, Assam and Member, MACT No. 1,
Kamrup(M), Guwahati.

Dated Guwahati, the th 20 April, 2022.

Sub:- **Casual leave.**

Ref:- Your letter No. MACT/ 1717/22 Email dated 11.04.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 12.04.2022 along with station leave permission from the morning of 12.04.2022 till the morning of 18.04.2022**, as prayed for. The Member, MACT No. 2, Kamrup(M), Guwahati would remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-48/2017/2587-88/A, dated , 20-04-2022
Copy to:

1. The Member, MACT No. 2, Kamrup(M), Guwahati.
2. The Project Manager, Gauhati High Court

[Signature]
JT. REGISTRAR (VIGILANCE)